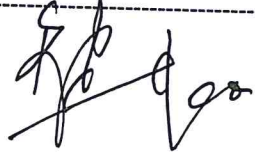


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

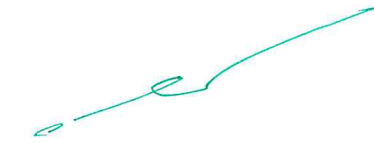
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP.No. 25/BB/ 2018	-	For compliance of objection	252(3)	M/s Hari hara Developers & Construction Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01.	K.C. Venkatesh Rao PCS - 98450 65943	for Ptnr	

PCS for Petitioner is present. He has filed a memo along with annexures. He is directed to file affidavit of the Director justifying the reasons for restoration of the Company.

List it on 13.02.2018.


MEMBER (T)


MEMBER (J)